364	Written Answers to	[RAJYA SABHA]		Unstarred Questions Total
Sl. No States		Fresh	Renewal	
33.	Tripura	347	57	404
34.	Uttarakhand	244	279	523
35.	Uttar Pradesh	6225	4301	10526
36.	West Bengal	6037	7418	13455
	Total	151297	57483	208780

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## PPP model in schooling system

2507. PROF. M.V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has set up a committee to assess the viability of a Public Private Partnership (PPP) model in the schooling system in the country;

(b) if so, the details thereof; and

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(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) No, Sir. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education for children of the age 6-14 years for classes I to VIII. The RTE Act became operational *w.e.f.* 01.04.2010. Section 6 of the RTE Act mandates that the appropriate governments and local authorities shall establish, within the area or limits of a neighbourhood, a school, where it is not already established, within a period of three years from the commencement of the Act. Further, Section 7(1) of the Right of Children to Free and Compulsory Education (RTE) Act. 2009 states that the Central Government and the State Government shall have concurrent responsibility for providing funds for carrying out the provisions of this Act.

Sarva Shiksha Abhiyan (SSA) was designated as a vehicle programme for universalization of elementary education up-to 2017-18, which was implemented in consultation and coordination of States/UTs throughout the country. Now, the provisions of RTE Act 2009 are implemented through the Samagra Shiksha formulated during 2018-19 after submerging the erstwhile schemes of SSA, Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). In the Mid-Day Meal Scheme, operation of the centralized kitchens is entrusted to reputed NGOs under the Public Private Partnership (PPP) model. In addition, the Government of India launched the Swachh Vidyalaya Initiative in collaboration with State/UT governments, public sector undertakings and private corporate for provision of separate toilets for girls and boys in all government schools. One of the most unique features of the Swachh Vidyalaya Initiatives was the role of the public sector undertakings and private corporates under the Public Private Partnership (PPP) model and online monitoring of progress.

## Quality of teachers in Government schools

2508. PROF. M. V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government carries out assessment of quality of teachers in Government schools;

(b) if so, the details thereof; and

(c) if not, the details of ways in which Government assesses the quality of such teachers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The recruitment and service conditions of teachers are primarily in the domain of State Governments/UT Administrations. The Central Government through the Centrally Sponsored Scheme of Samagra Shiksha provides assistance to State Governments/UTs for additional teachers to maintain appropriate Pupil Teacher Ratio as per the requirements of the States/UTs. The steps taken by the Central Government to improve teachers' performance include, inter alia, regular in-service teachers' training, induction training for newly recruited teachers, academic support for teachers and monitoring teachers' attendance through School Management Committees/School Management Development Committees/Block Resource Centres/Clusters Resource Centres and encouraging States and UTs to use digital technology like installation of Bio-metric attendance system in schools. The National Council of Educational Research and Training (NCERT) has developed Performance Indicators for Elementary Education (PINDICS) to track teacher performance and attendance in Government schools. PINDICS have been shared with State Governments/UTs to assess teacher's performance.